### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 648 TO BE ANSWERED ON 20th JULY, 2022

#### **FOREIGN TRADE**

#### 648. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government intends to have a policy framework with regard to foreign trade with any country in the future; and
- (b) if so, the details thereof including the name of countries with which India has signed MoUs for trade in future in the recent Indian Delegates visit?

#### **ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) & (b): India has so far signed 13 Free Trade Agreements (FTAs) and 6 Preferential Trade Agreements (PTAs) with its partner countries for preferential access in those markets. These also include the recently signed FTAs with Mauritius, the UAE and Australia. As part of its endeavour to enlarge the scope of market access, India has entered into FTA negotiations with promising trading partners namely, the United Kingdom, Canada and the European Union. Apart from these FTAs/PTAs, India has also entered into MoUs for Trade and investment arrangements with its trading partner countries. Some of these are MoU between DP World FZE (DP World) of the UAE and National Investment Promotion and Facilitation Agency (Invest India), MOU between Invest India and Abu Dhabi investment office etc.

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